

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 11<sup>th</sup> April, 2025*

**No.HC.VII-48/2018(pt.)/2597/A** Sri Paresh Kalita, Driver, O/o the Special Judge, Additional CBI Court No. 1, Assam, Guwahati is temporarily attached to the Office of the Member, MACT No. 3, Kamrup (M), Guwahati, until further order(s).

Sri Paresh Kalita will continue to draw his salary and other allowances from the Office of Additional CBI Court No. 1, Assam, Guwahati.

By Order,

*Sd/-Romen Baruah*

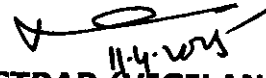
**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2018(pt.)/2598-2606/A**

**Dated 11.04.2025.**

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Special Judge, Additional CBI Court No. 1, Assam, Guwahati.
5. The Member, MACT No. 3, Kamrup (M), Guwahati.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
8. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
9. Sri Paresh Kalita, Driver, O/o the Special Judge, Additional CBI Court No. 1, Assam, Guwahati for information.



**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**